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OA 164199

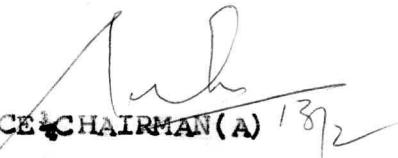
Order dated 13.2.2004

In this case the applicant has challenged the selection to the post of Goods Driver. The applicant along with others appeared in the selection test. Pursuant to the written test, he was called for the viva voce, but since he could not be selected in the viva voce test, therefore, he was not appointed.

To exactly determine the applicant's position in the selection test, we had asked the Respondents to produce the merit list. Pursuant to our earlier direction, Shri R.C.Rath, learned Standing Counsel has produced the selection file concerning the applicant and others. After perusal of the merit list it has emerged that the applicant comparatively possessed less merit for which he could not be given appointment. But that does not preclude either party to consider in future in case the applicant is found to be eligible to appear for the selection test.

With the above observation, the O.A. is dismissed. No costs.


VICE-CHAIRMAN (J)


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